NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/63/(IB)/2017

NAME OF THE PETITIONER(S)

: ANANDHA FABRICATION (CBE) PVT LTD

NAME OF THE RESPONDENT(S)

: CETHAR LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

<u>ORDER</u>

Matter is called. No representation on behalf of the petitioner. It is seen that both the counsels appeared on 01.06.2017 when the matter was first listed for hearing. During the next date of hearing on 12.06.2017, the petitioner did not appear. We have given one opportunity to the petitioner for causing appearance in the matter and stated that in case the petitioner fails to appear, appropriate order will be passed. As seen, there is no representation on behalf of the petitioner today also. Counsel representing the respondent present. In view of the absence of the petitioner, the petition is dismissed in default.

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(S. VIJA YARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)